

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 04.04.2014

CP No. 291/00010/2014 (OA No. 838/2013)

Mr. Sudarshan Laddha, counsel for petitioners.

Heard learned counsel for the petitioners.

Learned counsel for the petitioners submits that the petitioners have been allowed to participate in the selection process.

Thus, there is no contempt made out. The O.A. is still pending and if they have any grievance regarding selection process, they can raise their grievance before the Tribunal at the time of hearing of the O.A.

Contempt Petition is dismissed accordingly.

(M. NAGARAJAN)
JUDICIAL MEMBER

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat